## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/57/2015

NAME OF THE TRANSFEROR

: DR.C. KRISHNA PRASAD

NAME OF THE TRANSFERRE

: AMARAVATHI EYE CARE HOSPITAL PVT LTD &2

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. PHILIP MATHEW Coursel for the Politiones. In 2. AR. RAMAN ATHON Cand by Reportate AR

## **ORDER**

Counsels for both the parties are present. The interim reply has been filed on behalf of R2 and R3 in relation to the interim reliefs prayed for. Counsel for the Petitioner submitted that time be granted for filing rejoinder by giving copy of the same to the other side. Matter is posted for arguments in relation to the grant of interim reliefs. Put up on 04.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

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MEMBER (JUDICIAL)